

(J.H.C. Sch. 1-7)

From:

**Ram Sharma,**

Registrar (Administration) I/c.,  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro,
2. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa,
3. Sri Koushik Mishra, District & Addl. Sessions Judge, Chatra,
4. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj,
5. Sri Sachindra Birua, District & Addl. Sessions Judge, Deoghar,
6. Sri Akhilesh Kumar, District & Addl. Sessions Judge, Dhanbad,
7. Sri Debashish Mohapatra, District & Addl. Sessions Judge, Dumka,
8. Sri Bimlesh Kumar Sahay, District & Addl. Sessions Judge, Garhwa,
9. Sri Anil Kumar No. 2, District & Addl. Sessions Judge, Giridih,
10. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda,
11. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
12. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh,
13. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
14. Sri Bipin Bihari Gautam, District & Addl. Sessions Judge, Jamtara,
15. Sri Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti,
16. Sri Tarun Kumar, District & Addl. Sessions Judge, Koderma,
17. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
18. Sri Manoj Kumar Tripathi, District & Addl. Sessions Judge, Latehar,
19. Sri Kankan Pattadar, District & Addl. Sessions Judge, Lohardaga,
20. Sri Rakesh Kumar, District & Addl. Sessions Judge, Pakur,
21. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
22. Sri Manish, Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi,
23. Sri Prabhat Kumar Sharma, District & Addl. Sessions Judge, Sahebganj,
24. Sri Niraj Kumar Vishwakarma, District & Addl. Sessions Judge, Saraikela.

Sub:- Nomination for attending “State Level Workshop for the Judges exercising Jurisdiction in Motor Vehicle Accident Claims Tribunal” on 17<sup>th</sup> November, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending “**State Level Workshop for the Judges exercising Jurisdiction in Motor Vehicle Accident Claims Tribunal**” on 17<sup>th</sup> November, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission for attending the aforesaid Workshop.

This is for your information and needful..

Yours faithfully,  
Sd/- **Ram Sharma**  
Registrar (Administration) I/c.

Memo No. 4169 /Apptt.

Dated, Ranchi, the Nov 13, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter Nos. 2731/JAJ dated 25.10.2019 & 2758/JAJ dated 07.11.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court’s website.



13.11.19

Registrar (Administration) I/c.